

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3770
ANSWERED ON:16.12.2014
MEETING OF INDO BANGLADESH BORDER POLICE
Sawant Shri Arvind Ganpat;Tumane Shri Krupal Balaji

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any Director-General level meeting has taken place between Border Guards of Bangladesh and Border Security Force on the issues related to border security, safety of border residents and illegal activities taking place along the Border;
- (b) if so, the details thereof;
- (c) whether Bangladesh has agreed to flush out North East insurgents hiding in its territory and check cross-border movement of smugglers and illegal immigrants; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): Director General (DG) level Border Coordination Meeting do take place bi-annually which is hosted alternatively by Border Security Force (BSF), India and Border Guard Bangladesh (BGB), Bangladesh. The last meeting between BGB and BSF was held from 20-25th August, 2014 at New Delhi. During the meeting, BSF has raised the issues relating to cross border crimes and illegal activities taking place along the border. Further, BSF handed over list of Indian Insurgent Groups (IGs) camps in Bangladesh along with lists of Bangladeshi Criminals involved in cross border crimes.

(c) & (d): During the discussions, both sides agreed to continue close cooperation including sharing real time intelligence more effectively in curbing all trans- border crimes. Regarding Indian Insurgent Groups (IGs), DG, BGB specifically stated that "Bangladesh does not allow its soil to be used by any entity or element hostile to any country.